NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 221/252/HDB/2017		
NAME OF THE COMPANY	Clintox Bio Services Private Limited		
NAME OF THE PETITIONER(S)	Clintox Bio Services Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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None Appears.

Post the Case under caption for dismissal on 21.12.2017.

Member (Technical)

Member (Judicial)

Srikanth